से यह मामला उठा है स्वीर ग्रापने ओ कुछ कहा है, उसमे यह धारणा देण में पैदा नहीं होनी चाहिये, कम से कम उस इन के मे रहने वाली के मन में, कि बाकी देश में या यहा यह पार्वियामेट, भगर कुछ पुलिस भविकारी या दूसरे प्रधिकारी उनके मत्य कोई गडबड करने हैं, तो उस के बारे में नोटिस लेने को तैयार नहीं है या कड़ाई करने को नैयार नहीं है। इम भामले में मारी पानियामेट एक है, ऐसे मामले में कड़ी सजा होनी चाहिये। हम इसको पहले भी उठा सकते थे, ले कित हम ने इस लिये नहीं उठाया कि यह मामला सरकार की नीति से सबधित नही है, कुछ लोगों ने गडबड को है भीर वे नजा के हकदार है। भविष्य मे ऐनी घटनाने हो, इन के बारे से विचार करना पडेगा। लेकिन पर्ति नयामेन्ट इन बारे मे कड़ी कार्पशाही करने की माग करती है। यह धारणा पैदा नहीं होनी चाहिये भीर मैं श्री उन्तिकृष्णनन् से इस बात में महमत ह कि आपने जो कुछ कहा है उस में से यह ध्वनि नहीं निकलनी चाहिये कि यह देश या यह पालियामेन्ट उम से सेन्सिटिव एरिये के बारे मे जागका नही है। हम जागकक है कि भविष्य में इस त ह की घटन में न हो सीर जो ऐसी घटनाये बरने हैं उन्हें कड़ी से कड़ी सजा दी जानी चाहिए।

SHRI UMA SHANKAR DIKSHIT: I myseli feel unhappy over this, and we shall have a thorough inquiry and very strict action will be taken against app person found guilty.

SHRI JYOTIRMOY BOSU: This has become a police raj to rape women and parade nude women among the public; it is a police raj. He is a fascist; this Government is fascist.

MR. DEPUTY-SPEAKER: Mr. Vappayee has given expression to the feelings of the whole House.

SHRI JYOTIRMOY BOSU: I do not agree. It is the Government which is responsible. Shri Vajpayee may say anything he likes.

MR. DEPUTY-SPEAKER: I am very happy with this statement that the Home Minister himself is very much agitated about it He has said that very strict action will be taken against the guilty individuals, and the fact that the House is agitated, I think, will be the best insurance to the people there that the country feels for them.

SHRI JYOTIRMOY BOSU: What about sending a delegation of MPs to visit that area?

MR. DEPUTY-SPEAKER: It is not called for at this stage.

Under rule 377 there are two other notices, but when I called the Members concerned they were not there, any probably they were also victims of the same confusion. Now, Shri Shyam Sunder Mohapatra.

## (11) INSECTS IN A BOTTLE OF LEMON

SHRI SHYAM SUNDER MOHA-PATRA (Balasore): I am grateful to you for having called me. I want to bring before the House one very sordid fact that is happening in the bottling companies which are selling cold drinks toour people, and particularly the Limca Co. Here is a Limaca bottle which contains msects, not one, but very large insects and middle-size and small ones. Probably, millions of our people, children and women and old people must have drunk it. I am bringing this fact to your notice so that you may kindly see that there is some inquiry into it I have also heard from other places that such types of bottles are available not only in Delhi but also in other parts of the country So, let there be an inquiry to find out what exactly is the condition in which these are prepared, whether the conditions are hygienic or unhygienic, so that there will not be a recurrence of the glucose incident or the oxygen incident I want to place this bottle on the Table of the House.

MR. DEPUTY-SPEAKER: Only yesterday or the day before yesterday we discussed about the drug adultera-

[Mr. Deputy-Speaker]

tion which had cost the lives of so many of our countrymen. The adulteration of drugs and food has become so prevalent in the country that I think we should take this matter a little more seriously. Therefore, feel that that bottle may be sent to the hon. Minister of Health....

SHRI PILOO MODY (Godhra): Do not send it to Dr. Karan Singh. He will drink it:

MR. DEPUTY-SPEAKER: Let him make a thorough inquiry into this If there are insects inside the Limca bottle, how many of our countrymen are drinking this adulterated stuff. 13 hrs.

Let them make an inquiry and then come before the House with the finding.

SHRI K S CHAVDA (Patan): Coca-cola also

MR. DEPUTY-SPEAKER: At the moment it is Limca.

## (iii) IIT., KHARAGPUR

SHRI SAMAR GUHA (Contai): I want to draw your attention Rule 377 to a serious condition that has been created in one of our premier Institutes of Technology, I I. T. Kharagpur. It is strange that a genius has been found in the India Tobacco Co The Chairman of India, has been made Chair-Tobacco Co man of the Board of Governors of the IIT. I do not know what technological knowledge he possesses.

AN HON. MEMBERS: He is a member of the Board of the Reserve Bank alco.

SHRI SAMAR GUHA: I do know whether he has an enginering degree or whether he has any experience of running any engineering institute.

The Kharagpur Technological Institule is a premier Institute of Technoting imparting higher engineering education to our students. It was

set up by Dr. B. C. Roy and Dr. J. C Ghosh. This genius of the India Tobacco Co. immediately found two other geniuses in his company-or is it genii? I do not know English well enough. Another genius was immediately taken, a retired man, an executive officer on a salary of Rs. 1,800 as the Chief Personnel Adviser to the Chairman of the Board of Governors. In violation of all accepted procedure of giving appointment, without issuing an advertisement, without constituting any selection board, without even approval of the Visitor, the President of India, he appointed that gentleman.

SHRI PILOO MODY: What is his name?

SHRI SAMAR GUHA: He appointed another gentleman of India Tobacco Co.

SHRI PILOO MODY: What is his name?

SHRI SAMAR GUHA: The name is Shri A N. Haksar, the second is Shri A. M. Sharma and the third name is Shri Barua, as executive off cer He is also a retired officer (Interruptions).

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRID. K. BOROOAH). He is a Bengali Barua!

SHRI SAMAR GUHA: The third man is also of the India Tobacco Co I do not know what type of technological knowledge he has developed He has been made the Supreme authority to go into the affairs of the Institute of Technology and suggest changes in policy matters and structural changes also in the whole administration of the HT

There is a strange report that this gentleman, the Chairman of India Tobacco Co., invited the students/ staff to a cocktail party in which he distributed drinks (hot) to the students also.